

Sl. No.	Location	State	Power of FM transmitter
87.	Raisinghpur	Rajasthan	100 Watt
88.	Sujangarh	Rajasthan	100 Watt
89.	Kumbakonam (HPT site)	Tamil Nadu	100 Watt
90.	Achampat	Telagana	100 Watt
91.	Davarkonda	Telagana	100 Watt
92.	Nalgonda	Telagana	100 Watt
93.	Nirmal	Telagana	100 Watt
94.	Ramagundam	Telagana	100 Watt
95.	Car Nicobar	UT (A&N islands)	100 Watt
96.	Auraya	Uttar Pradesh	100 Watt
97.	Deoria	Uttar Pradesh	100 Watt
98.	Etawah	Uttar Pradesh	10 kW
99.	Fatehpur	Uttar Pradesh	100 Watt
100.	Lalitpur	Uttar Pradesh	100 Watt
101.	Meerut	Uttar Pradesh	10 kW
102.	Naugarh	Uttar Pradesh	100 Watt
103.	Alipurduar	West Bengal	100 Watt

Death of minority labourers

585. SHRI ARVIND KUMAR SINGH :

SHRI NEERAJ SHEKHAR :

Will the Minister of MINORITY AFFAIRS be pleased to refer to answer to Unstarred Question 1368 given in the Rajya Sabha on 10th March, 2015 and state:

(a) whether Government is aware that report of Electrical Inspector, photographs taken from accident site and letters from Gujarat Energy Transmission Corporation Ltd. (GETCO) officials forwarded to NCM along with complaints dated 15 July, 2014 by Minister/Ex. MPs, categorically established criminality and hold responsible the directors of the company from Rajkot for death of minority labourers due to negligence;

(b) if so, the basis on which Government has concluded that no criminality has taken place;

(c) by when FIR for negligence by directors would be filed in view of above; and

(d) the reasons for non-payment of compensation to dependents of victim, so far?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI) : (a) and (b) National Commission for Minorities (NCM) has informed that Shri Kamal Akhtar, Minister of State, Panchayati Raj, UP and Shri Yashvir Singh, Ex-MP (Lok Sabha) brought to the notice of the National Commission for Minorities (NCM) that late Shri Attarul Sheikh s/o Shri Munubhai Sheikh, r/o Village Mohanpur, Distt. Malda, West Bengal, who was working as labourer in M/s. Bhawani Energy Solutions & Technologies Pvt. Ltd., Rajkot, Gujarat died due to fatal accident during work on 66 KV Dhasa-Sangadh line on 21.04.2013.

The Commission sought a report on the accidental death of late Shri Attarul Sheikh from the Secretary, Deptt. of Labour, Government of Gujarat as well as Director General of Police Govt. of Gujarat. The Commission received the replies from the Office of the Chief Electrical Inspector, Government of Gujarat, Office of Superintendent of Police, Botad, and the Department of Labour, Government of Gujarat. In the replies, it has been stated that late Shri Attarul Sheikh was working as a labourer with M/s. Bhavani Energy Solutions & Technologies Pvt. Ltd., Rajkot, Gujarat. He died due to electrocution while working on 66KV Dhasa-Bhajuda Feeder at location No. 28 and 29. A case of accidental death under Section 174 Cr. PC was registered by Gadhada Police Station and after inquiry, the papers were referred to the Sub-Divisional Magistrate Botad. The SDM passed final orders and considered the Incident as an accidental death.

(c) and (d) The matter regarding lodging of FIR falls within the purview of the State Government as Law and Order is a State subject. A Labour Court Tribunal with appropriate jurisdiction would be the right forum to agitate the matter further. Gujarat Energy Transmission Corporation Limited (GETCO) has intimated that it has credited the compensation amount of Rs. 8,85,4801- in the office of Workmen Compensation Commissioner, Labour Court, Bhawnagar on 20.02.2015, as an owner, as per provisions of Workmen's Compensation Act against aforesaid accident.

Funds given by MAEF to various organisations

586. SHRI GULAM RASOOL BALLYAWI : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of Grant-in-Aid and other assistance given to various organizations